

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 6<sup>th</sup> July, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 399/2017 (M.A. No. 752/2017 & <b>M.A. No. 826/2017</b> )	M/s Swan Tanning Industries Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
2.	Original Application No. 423/2017	Pradeep Vs. Azad Singh & Ors.	Mr. Pramod Kumar Tripathi, Adv. for Applicant
3.	<b>M.A. No. 813/2017 IN</b> Appeal No. 58/2016	M/s Ex-Servicemen Welfare Association Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Ganesan Umopathy, Adv. for Appellant
<b>AFTER NOTICE</b>			
4.	Original Application No. 328/2017	Federation of Apartment Owners Association & Anr. Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-4 Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam
5.	Original Application No. 369/2017	Rajesh Parihar Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurab Rajpal, Adv. for State of Rajasthan & RSPCB
6.	Original Application No. 403/2017 (M.A. No. 762/2017)	Jai Prakash Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
7.	Original Application No. 551/2016	Dr. Ashwini Agarwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3 & 6 Mr. Rajat Sanjeet Purohit, Adv. for R-4 & 7 Mr. Praveen Choudhary, JLO for RIICO
8.	<b>Execution Application No. 18/2017 (M.A. No. 825/2017) IN</b> O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant  Mr. Abhishek Yadav, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Mr. Sudhir Kulshreshtha, Adv. for Applicant in M.A. No. 825/2017
9.	Original Application No. 138/2017	M/s KRBL Limited Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. Abhimanyu Pratap Singh, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. B. V. Niren, Adv. for R-2

10.	Original Application No. 144/2017	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Singh, Adv. for R-3 Mr. Abhishek Yadav, Adv. for State of UP Mr. Dharendra Kumar Yada, Adv. Mr. Priyanka Swami, Adv. for GNN
11.	Original Application No. 228/2017	Mohd. Shariq Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for NDMC Mr. Arav Kapoor, Adv. for BSES
12.	Original Application No. 244/2017 (M.A. No. 463/2017)	Sukhvinder Singh Vs. State of Haryana & Ors.	Ms. Shweta Jain, Adv. for Applicant Mr. Divya Prakash Pandey, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4
13.	Original Application No. 245/2017	Mahesh Chandra Saxena Vs. State of Uttar Pradesh & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Dharendra Kumar Yadav, Adv. for R-1&2 Mr. B. V. Niren, Adv. for CGSC
<b>FOR HEARING</b>			
14.	Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.) Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-3 Mr. D. K. Divesh, Adv. for R-5 Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad
15.	Original Application No. 531/2016 (M.A. No. 1017/2016)	U.P. Avas Evam Vikas Parishad Vs. State of U.P. & Ors.	Mrs. Veera Kaur Singh, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 & 3 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. B. V. Niren, Adv. for MoUD
16.	Original Application No. 194/2016	Divesh Bhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Arun Kaushal, Adv. for R-7 & 8
17.	Original Application No. 276/2016 (M.A. No. 512/2016)	Nishant Kumar Alag Vs. State of Punjab & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Soni & Naginder Benipal, Advs. for R-1 & 2 Ms. Deep Shikha Bharati, Adv. for MoEF
18.	Original Application No. 379/2016 (M.A. No. 653/2017 & <b>M.A. No. 725/2017</b> )	Ganga Kunj Apartment (Doon East Park) Society Vs. Nagar Nigam, Dehradun	Mr. Piyush Sachdev, Adv. for Applicant Mr. Rahul Verma, AAG for State of Uttarakhand & Nagar Nigam Dehradun Mr. Mukesh Verma, Adv. Mr. Divya Prakash Pande, Adv. for MoEF Mr. Vinay Garg, Adv. for R-4 Mr. Manish Kumar, Adv. for Municipal Corporation

19.	Original Application No. 383/2016	Vishal Singh & Anr. Vs. Union of India & Ors.	Ms. Parul Gupta, Advs. for Applicants  Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. A. K. Panda & Mr. M. Paikaray, Advs. for Odisha SPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Om Prakash, Adv. for Ministry of Railway
20.	Original Application No. 387/2016	Jot Ram Swami Vs. State of Rajasthan & Ors.	Mr. Ramandeep Singh, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
21.	Original Application No. 678/2016 (M.A. No. 1286/2016 & M.A. No. 475/2017)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. R. K. Singh & Mr. Krishna Kumar Singh, Advs. for MoEF Mr. Om Prakash, Adv. for M/o Railways Mr. B. V. Niren, Adv. Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Priyanka Sinha, Adv. for Jharkhand Ms. Deep Shikha Bharati, Adv. Ms. Deepa Rai, Adv. for R-3 & 8
22.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015, M.A. No. 1208/2015, M.A. No. 87/2016 & M.A. No. 1049/2016)	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Mr. V. Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant  Mr. Abhishek Yadav, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj Sachan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB
23.	Original Application No. 202/2016 (M.A. No. 381/2016 & M.A. No. 547/2016)	Balotra Textile Hand Processers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
24.	Original Application No. 34 (T <sub>HC</sub> )/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh  Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R-4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R-8 Mr. Vikas Balia, Adv. for R-9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Advs. for RSPCB Mr. B. V. Niren, Adv. for CGWA
25.	Original Application No. 164/2013	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 Ms. Divya Pandey Adv. For R-3A Mr. Abhishek Yadav, Adv. for R-4 Mr. Dhruv Mehta, Sr. Adv. &

			Mr. Pratap Shanker, Adv. for R-5 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. Arun Kumar Sharma, Adv. for R-34 Mr. M.K. Sharma, Adv. for DCB Mr. D. Rajeshwar Rao, Adv. Mr. Anshuman, Adv. for R-35 Mr. Rajeev Kumar Yadav, Adv. Ms. Sakshi Popli, Adv. for DJB
26.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi  Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF
27.	Appeal No. 54/2016 (M.A. No. 1116/2016 & M.A. No. 1175/2016)	K. N. Somashekar  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Naveen R. Nath, Adv. for R-4 Ms. Deepika Raghav, Adv. for R-13 Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC

Date : 6<sup>th</sup> July, 2017

Time : After the above Bench

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
JUDICIAL MEMBER

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
28.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016, M.A. No. 329/2017, M.A. No. 578/2017 & M.A. No. 579/2017) <b>(PH)</b>	Sudiep Shrivastava  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Priyanka Sinha, Adv. for R-7 Mr. Maheen Pradhan, Adv.
29.	Original Application No. 470/2015 (M.A. No. 1076/2015 & M.A. No. 505/2017)	Sudiep Shrivastava & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
30.	Original Application No. 208/2016 (M.A. No. 403/2016) <b>(PH)</b>	Lt. Col. (Retd.) Sarvadaman Singh Oberoi  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv. for R-5 Mr. A. K. Prasad, Adv. for CGWA

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)